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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

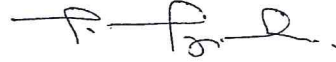

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/180/2016
NAME OF THE PETITIONER(S) : A.K. Mansoor
NAME OF THE RESPONDENT(S) : M/s Indo – Asian News Channel Private Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

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|----|--|---|---|
| 1. | AR. Ramanathan | Counsel for R ₁ - R ₃ |  |
| 2. | R. VIDHYA SHANKAR
rep Counsel for
petitioner | | R. Vidhya Shankar |
| 3. | M. ROCHAN ATIQ
for VIHART | Counsel for Proposed
Respondent 7 |  |

ORDER

Shri R Vidhya Shankar, representing counsel for petitioner present and prayed time submitting that the counsel on record could not attend before this Tribunal today Shri A R Ramanathan, Counsel for R1 to R3 and Shri M Roshan Atiq, counsel for proposed R7 are present. Arguments in CA 34/2016 were heard on 11.7.2017. Order is reserved. Put up on 23.08.2017 at 10.30 A.M.

sd/-
(K. Anantha Padmanabha Swamy)
Member (Judicial)